

**COURT-I**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 317 of 2013**

**Dated : 5<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s T.S. Alloys Ltd. .... Appellant(s)**  
**Versus**  
**Odisha Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. R.M. Patnaik  
Mr. P.P. Mohanty

Counsel for the Respondent(s) : Mr. R.K. Mehta  
Mr. Antaryami Upadhyay  
Mr. L N Mahapatra for R.2 & 4  
Mr. Rutwik Panda for R.1

**ORDER**

The Learned Counsel for the Respondent no. 2 and 4 is filing reply today after serving copy on the other side. The Learned Counsel for Respondent no.1 seeks some time to file the reply. Accordingly, he is directed to file the reply on or before 22.2.2014 after serving copy on the other side.

Post the matter on **28.02.2014**. In the meantime, rejoinder be filed, if any, after serving copy on the other side.

**(Rakesh Nath)**  
**Technical Member**  
mk/ak

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**